

in open wagons bound for Kashmir and state:

(a) whether it is a fact that the Railway Board which were approached by the State Government on the subject has agreed to make good the loss; and

(b) if so, the action taken against the persons responsible for this negligence and loss?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) No claim for compensation has so far been received from the State Government or any other person in this connection.

(b) The question of staff responsibility for the loss is under investigation.

Electrification beyond Kanpur

4202. Dr. P. Srinivasan: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 654 on the 29th July, 1966 and state:

(a) the progress made in the survey regarding the extension of electrification beyond Kanpur upto Tundla and Rourkela to Bhilai sections;

(b) whether the above electrification is proposed to be given on contract basis;

(c) whether the existing Railway staff under the electrification scheme will be retrenched; and

(d) if so, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) Preliminary surveys for electrification of Kanpur-Tundla and Rourke'a-Durg (Bhilai) sections have been completed and collection of detailed data and preparation of design drawings are in progress.

(b) Works of installation of Over-head equipment and Switching Stations, some general electrical works and some civil engineering works will

be carried out through the agency of contractors, while the signal and telecommunication works will be carried out departmentally, as per the existing practice for similar works done in other sections.

(c) and (d). Staff eligible for transfer will be transferred to new schemes. Some surplus staff employed on specific works in other localities may have to be retrenched on completion of these works.

Alloy Steel Plant at Durgapur

4203. Shri D. C. Sharma: Will the Minister of Iron and Steel be pleased to state:

(a) whether any negotiations have taken place with the Japanese Government for the expansion of the Alloy Steel Plant at Durgapur; and

(b) if so, the progress of the talks?

The Deputy Minister in the Ministry of Iron and Steel (Shri P. C. Sethi):

(a) No, Sir.

(b) Does not arise.

Small Scale Industries

4204. Shri M. Rampure: Will the Minister of Industry be pleased to state:

(a) the allocations that have been made under the Fourth Five Year Plan for new training institutions for small scale industries;

(b) the number of such institutions to be set up; and

(c) the States in which they will be located?

The Minister of Industry (Shri D. Sanjivayya): (a) and (b). A sum of Rs. 120 crores has been allocated for the development of small scale industries during the Fourth Five Year Plan. No separate allocation has

been made for new training institutions for small scale industries. However, while much preliminary work has been already done, detailed development programmes for different industries will be formulated by the State Governments shortly.

(c) Information relating to the number of new training institutions and the States in which they will be located would available after the detailed programmes have been finalised.

Export of Ceramics

4205. Shri M. Rampure: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that a delegation visited Africa and Middle East Countries recently in order to find new markets for Indian Ceramic;

(b) if so, whether the delegation has submitted its report to Government; and

(c) the main features thereof?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir.

(b) The delegation has submitted its draft report.

(c) The report indicates that markets exist in the countries visited, for sanitaryware, porcelainware, crockery, glazed tiles and insulators provided these are supplied at competitive prices. In the case of sanitaryware their restyling, redesigning and reshaping to compare with low-weight sanitaryware have been suggested.

Office of the Iron and Steel Controller

4206. Shri Mohammed Koya: Will the Minister of Iron and Steel be pleased to state:

(a) whether a Committee has been appointed to examine and suggest the

economy measures in staff in the office of the Iron and Steel Controller as a result of transfer of work;

(b) whether the Committee has submitted any report; and

(c) if so, the contents thereof?

The Deputy Minister in the Ministry of Iron and Steel (Shri P. C. Sethi):

(a) No, Sir.

(b) and (c). Do not arise.

बल्गारिया के साथ व्यापार समझौता

4207. श्री विश्वनाथ पाण्डेय :

श्री रा० स० तिवारी :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार ने अन्य पूर्वी यूरोपीय देशों की तरह ही बल्गारिया के साथ हाल ही में एक नया व्यापार समझौता किया है; और

(ख) यदि हां, तो उसकी मुख्य मुख्य बातें क्या हैं?

वाणिज्य मंत्री (श्री मनुभाई शाह) :

(क) तथा (ख) अर्थमूल्यन के परिणामस्वरूप उत्पन्न समस्याओं के सम्बन्ध में बल्गारिया सरकार के साथ संविदाओं के पुनर्मूल्यन के सम्बन्ध में बातचीत की गयी थी। अन्य पूर्वी यूरोप के देशों के साथ किये गये करारों के समान ही, उसके साथ भी, संविदाओं के विद्यमान तथा अमल में न लाये गये भागों के दानों और से 57.5 प्र० श० पुनर्मूल्यन के बारे में करार किया गया था। बल्गारिया सरकार के साथ किये गये करार का क्षर सदन की मेज पर रखा गया है। [पुस्तकालय में रखा गया देखिये संख्या एल टी-7016/66]